

the Table of the House. [*Placed in Library. See No. LT-1050/69*]

(c) Yes. Two meetings have taken place since April, 1967.

(d) A copy of the functions of the Committee is placed at Annexure II. Which is laid on the Table of the House. [*Placed in Library See No. LT-1050/69*]. The meetings of the Committee are to be held once in a quarter.

(e) The Postmaster General Maharashtra has been told to hold these meetings once in a quarter as per existing orders.

Breeding of Prawns in Goa

8950. SHRI SHINKRE : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the Government of the Union Territory of Goa have worked out a scheme by which some fields at the river sides will be used for breeding prawns, after breaking the riverside-bunds and flooding the fields with sea-water ;

(b) if so, whether this scheme will endanger the crops in the adjoining large tracts of very fertile land at the river-side which may be submerged into tide-waters after ruptures in the side-bunds ;

(c) whether it is advisable that in the present food situation fertile lands under cultivation of foodgrains should be brought under breeding work of prawns with the aim of getting some foreign exchange by the export of prawns ; and

(d) whether Government propose to advise the Goa Administration to set aside this adventurous scheme at this juncture ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) to (d). The only scheme for fish culture drawn up by the Government of Goa for implementation during the IV Plan relates to establishment of a brackish water fish farm for purpose of demonstration. The Scheme, as formulated, provides for the utilisation of land, inundated with brackish water and lying fallow, by construction of bunds. Details of the scheme are being called for from the Government of Goa and a statement explaining the position with specific reference to the likely effect of the

scheme on agricultural land will be placed on the Table of the Sabha.

Labour Unrest in the Mines and Ports of Goa

8951. SHRI SHINKRE : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government are aware of the labour unrest in the ore mines and ports of Goa ;

(b) if so, the reasons therefor ;

(c) whether it is a fact that during the Portuguese regime in Goa, there was not even resemblance of the Trade Union Movement in any field ;

(d) whether it is also a fact that the workers are misguided by trade unionist leaders for their personal ends ; and

(e) if so, whether Government propose to work out some schemes to educate properly the workers so that they can fight for their rights keeping in view prosperity of the nation ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) and (b). Yes. There has been labour unrest in the Iron Ore Mines recently. The industrial disputes related mostly to the question of implementation of Central Wage Board recommendations for Iron Ore Mining Industry. Such disputes have since been referred for adjudication.

As regards port in Goa, there is a partial strike of Bargemen. This matter falls in the State sphere.

(c) and (d). The Central Government has no information.

(e) A Scheme known as Workers' Education Scheme is already in operation. The object of the Scheme is to create a well-informed, responsible and constructive labour force conscious of its rights as well as its responsibilities.

श्रमिकों की समस्याओं का अध्ययन करने के लिये एक अध्ययन बल की नियुक्ति

8952. श्री भोंकार लाल बोहरा : क्या श्रम तथा पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या समूचे देश में श्रमिकों में व्याप्त